

Scheme	1995-96	1996-97	1997-98
Free Distribution	891.22	741.70	677.72
Social Marketing	162.92	263.25	324.43
Commercial Sales	199.33	239.35	203.81
Total	1253.47	1244.30	1205.96

(c) and (d) The quantum of production is based on the demand projected by States/UTs and various other marketing outlets, which varies from year to year.

(e) and (f) Yes, Sir. the quality of condom has been improved by bringing it under Schedule-R, of Drugs and Cosmetic Rules, to bring it in line with W.H.O. Specifications, and simultaneous phasing out of non-lubricated variety of condoms.

(g) Does not arise.

[Translation]

Demand for Natural Gas

2542. SHRI ANAND RATNA MAURYA :
 SHRI TEJVEER SINGH :
 SHRI RAMPAL SINGH :
 SHRI VITHAL TUPE :
 SHRI ABHAYSINH S. BHONSLE :
 SHRI ASHOK NAMDEORAO MOHOL :
 SHRI PANKAJ CHOUDHARY :
 SHRI A. VENKATESH NAIK :
 SHRI D. S. AHIRE :
 SHRI RANJIB BISWAL :
 SHRI AMAR PAL SINGH :
 SHRI CHANDRASHEKHAR SAHU :
 SHRI MADHAV RAO PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the present stock of oil and natural gas in the country and the position of demand and supply of each state;

(b) whether present stock is sufficient to fulfil the demand;

(c) if not, whether the Government propose to import oil and natural gas to fulfil the demand;

(d) if so, the details thereof; and

(e) the time by which the country is likely to become self-reliant alongwith the steps being taken for fulfilling the demand?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) (a) to (e) The Demand of Petroleum Products in 1998-99 is estimated to be 93.297 MMT. Crude oil processing requirement is 67.858 MMT. The indigenous crude production during 1998-99 is estimated to be 32.792 MMT. To meet the balance demand, 36.953 MMT of crude oil and 28.07 MMT of petroleum products are expected to be imported during current year. The demand is worked out keeping in view of crude inventory holding of 10 days in refineries and 30 days of products in the country. The existing refinery capacity is 67.55 MMTPA including Panipat Refinery. 64.4 MMTPA capacity addition approved by the Government as grassroots refineries and expansion of existing refineries are under, various stages of implementations. With the materialization of these LOI, country would be self-sufficient in the Refining.

Natural gas reserves as on 1.4.98 is 669.14 Billion cubic Metres (BCM). A statement on the demand for natural gas and supply position thereon is enclosed.

Steps are being taken to increase crude oil production in the country through application of improved technologies, better understanding of reservoir behaviour, development of new fields, additional development of existing fields and by inviting foreign and private capital in the upstream sector. the refining capacity is also being increased in the country by expansion of existing refineries in the public sector and setting up of refineries in joint sector and private sector to minimise the product imports.

As regards the Liquefied Natural Gas (LNG), it is now open General Licence (OGL) and the Government have permitted its imports. Government have also approved the formation of Petronet LNG Ltd. with the Public Sector Undertakings holding 50% of the equity and the balance to be given to financial institutions, private parties and others.

Statement

In Million Standard Cubic Meter Per Day (MMSCMD)

Sl. No.	State	Registered* Demand	Current Demand (Existing Consumers)	Current Supply
1	2	3	4	5
1.	Andhra Pradesh	23.60	3.70	3.49
2.	Arunachal Pradesh	0.14	—	—
3.	Assam	10.91	6.55	3.38

1	2	3	4	5
4.	Delhi	3.45	0.63	0.79
5.	Gujarat	45.13	20.71	17.05
6.	Haryana	6.76	0.73	0.63
7.	Himachal Pradesh	0.01	—	—
8.	Karnataka	9.36	—	—
9.	Madhya Pradesh	21.34	4.83	4.38
10.	Maharashtra	47.07	15.63	11.47
11.	Orissa	0.49	—	—
12.	Punjab	0.02	—	—
13.	Rajasthan	15.95	4.33	4.18
14.	Tamil Nadu	12.82	0.11	0.04
15.	Tripura	1.80	1.33	0.90
16.	Uttar Pradesh	30.17	16.90	14.68
17.	Pondicherry	0.33	0.25	0.07
Total		229.35	75.76	61.06

* Registered demand includes demand beyond the year 2000.

Infrastructure of Indian Oil Sector

2543. SHRI ANAND RATNA MAURYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to bring a total change in the infrastructure of Indian Oil Sector in view of the increasing challenge of multinational companies in foreign oil exploration basins;

(b) If so, the details thereof; and

(c) the time by which such changes are likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) No such total change is contemplated. However, steps have been taken to empower and encourage National oil Companies in the upstream and downstream Sectors for seeking opportunities for equity oil abroad.

[English]

Shortage of Items Under PDS

2544. DR. VALLABHBHAI KATHIRIA :

SHRI NARESH PUGLIA :

SHRIMATI JAYANTI PATNAIK :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether there is shortage of wheat, rice and sugar under PDS in various States as reported in the Statesman dated October 17, 1998;

(b) if so, the details thereof and the reasons therefor, State-wise;

(c) whether the fair price shops in the country are not provided with adequate stocks of FPS items resulting inconvenience to beneficiaries;

(d) if so, the details thereof, State-wise;

(e) the total shortage felt and the steps taken by the Government to regulate the prices and to ensure adequate of these items to States at PDS;

(f) if so, whether the Union Government propose to take up the matter with the State Government to ensure adequate supplies of items at FPS shops;

(g) if so, the details thereof; and

(h) the mechanism adopted to supply good quality foodgrains at FPS shops throughout the country particularly in Delhi by FCI?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (d) The news report titled 'Fair Price Shops run Short of Stock' in the Statesman dated 17.10.1998 has referred to shortage of wheat, rice and sugar in Delhi only. The Government of National Capital Territory (NCT) of Delhi have reported that in October '98 ban on plying of 15 year old commercial vehicles in Delhi due to a Supreme Court order, affected timely delivery of these commodities as most of the vehicles used for the purpose were old and could not be plied. At present, there is no shortage of wheat, rice and sugar in Delhi. There have been no major complaints of shortages of these items under PDS in other States except in some North-Eastern States due to movement constraints during the last monsoon.

(e) to (g) It is not always possible to meet the demand for wheat, rice and sugar in full because of limited availability through procurement and the subsidy constraints. Additional allocations are being made to the extent possible under the Public Distribution System (PDS) keeping in view the price trend. A decision also has been taken to release upto 40 lakh tonnes of wheat to the State Governments for open sale. However, PDS is not a substitute for the open market but only a supplement to it.

(h) The following mechanism has been adopted to supply good quality foodgrains at Fair Price Shop (FPS) throughout the country including Delhi: